

operate wherever the prices fall below the minimum support level. The average price paid by the Corporation on purchase of Kapas from farmers in the 1984-85 cotton season ranged from Rs. 476/- to Rs. 900/- per quintal for various varieties.

[*Translation*]

Target Fixed for Giving Loans to Unemployed Youths During Seventh Plan

4997. SHRI RAM BHAGAT PASWAN: Will the Minister of FINANCE be pleased to state :

(a) the number of unemployed youths and the persons living below poverty line, who were given loans by the banks during the period from March, 1983 to October, 1985 ;

(b) the target laid down in the Seventh Five Year Plan regarding number of unemployed youths and persons living below poverty line to be given loans by the banks ;

(c) whether it is a fact that several persons living below poverty line in the villages of Bihar are not being given loans ; and

(d) if so, the reasons therefor and the steps taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) The Hon'ble Member is presumably referring to the Scheme for providing Self-employment to the educated unemployed youths which was introduced in the year 1983 and Integrated Rural Development Programme (IRDP). Under the Self-employment Scheme, 2.42 lakh and 2.29 lakh beneficiaries were sanctioned loans by the commercial banks for the years 1983-84 and 1984-85 respectively. The Scheme has been extended for the year 1985-86 with a target of 2.5 lakh beneficiaries to be covered. Under the Integrated Rural Development Programme (IRDP), more than 1.64 crore families were

assisted in the Sixth Plan period. For the year 1985-86 more than 7.7 lakh families were assisted under the Integrated Rural Development Programme (IRDP) upto September, 1985. As regards the targets under the IRDP during the Seventh Plan period the number of families to be covered is placed at 20 million.

(c) No, Sir. Under the Integrated Rural Development Programme 19.23 lakh families were assisted during the Sixth Plan Period in the State of Bihar ; for the year 1985-86 1.19 lakh families were assisted upto September, 1985, in the same state.

(d) Does not arise.

Garment Exporting Firms Against whom offences have been proved.

4998. SHRI R. M. BHOYE : Will the Minister of TEXTILES be pleased to state :

(a) whether attention of Government has been drawn to such garments exporting firms against whom offences have been proved during the last three years ;

(b) if so, the names of such firms ; and

(c) the details of the offences committed by those firms ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) Yes, Sir.

(b) and (c) A Statement of names of firms and details of the offences committed by them in respect of cases in which Apparel Export Promotion Council has taken action during the last three years is given below.